

K.S. OILS LIMITED-In Liquidation

Revised list of Operational Creditors (Other than Workmen, Employee and Governments) pursuant to IA/188(MP) of 2021 filed with Hon'ble NCLT Indore Bench

[In Compliance of Regulation 31 of Insolvency and Bankruptcy Board of India(Liquidation Process), Regulations, 2016]
(Version 2 dated 23.09.2021 : Pursuant to claims received till 02.09.2021)

Category : Operational Creditors (Other than Workmen, Employee and Governments)

Sl. No	Name of Stakeholder	Amount Claimed	Claim Admitted	Claim Rejected	Security Interest
		Amount (INR)	Amount(INR)	Amount(INR)	
1	SBICAP Trustee Company Limited	13,131,976	13,131,976	-	Unsecured
2	Chawla Mercantile India Private Limited	6,643,903	3,680,836	2,963,067	Unsecured
3	Ramjilal Girraj Kishor	36,347,884	11,946,224	24,401,660	Unsecured
4	Suresh Chand Dinesh Chand	7,848,201	2,479,239	5,368,962	Unsecured
5	Amar Trading Company	3,411,027	1,857,396	1,553,631	Unsecured
6	Shubham Traders	2,764,974	1,534,391	1,230,583	Unsecured
7	Ram Traders	8,435,709	2,670,744	5,764,965	Unsecured
8	Deepa Enterprises Guna	22,195,764	5,832,706	16,363,058	Unsecured
9	M/S Hukumchand Chaturbhuj Jain	1,934,789	1,256,358	678,431	Unsecured
10	M/S Nathuram Ashok Kumar Jain	5,916,637	3,824,440	2,092,197	Unsecured
11	M/S Raja Ram Prem Naryan Lohiya	10,060,592	6,532,852	3,527,740	Unsecured
12	Kamal Enterprises	1,226,402	767,980	458,422	Unsecured
13	The State Trading Corporation of India	747,724,727	-	-	Unsecured (Under Verification)
14	Pooran Chand Shankar Lal	17,560,371	5,740,517	11,819,854	Unsecured
15	Shri Radhe Trading Company	30,904,253	8,747,509	22,156,744	Unsecured
16	Kailashchand Hiralal Jain	28,476,014	4,971,024	23,504,990	Unsecured
17	Jagannath Trading Company	17,760,783	6,402,211	11,358,572	Unsecured
18	Babulal Chakresh Kumar Jain	1,625,812	808,317	817,495	Unsecured
19	Manaklal Ashok Kumar	9,124,514	5,294,041	3,830,473	Unsecured
20	Rajendra Engineering Works	265,888,276	185,944,085	79,944,191	Unsecured
21	M.P. Edible Oil And Foods Private Limited	8,181,302	4,033,345	4,147,957	Unsecured
22	Saiyyad Traders	7,552,473	1,659,109	5,893,364	Unsecured
23	Raj Vijay Trading Company	2,297,125	1,606,452	690,673	Unsecured
24	Radhika Traders	2,373,931	1,290,180	1,083,751	Unsecured
25	S S Suppliers	8,239,830	1,810,106	6,429,724	Unsecured
26	Singhal Brothers	20,666,987	4,887,060	15,779,927	Unsecured
27	Bhagwandas Rajivkumar	1,539,781	836,838	702,943	Unsecured
28	Ramgopal Maheshchand	13,894,004	5,175,722	8,718,282	Unsecured
29	Dineshchand Omprakash	12,382,727	4,668,809	7,713,918	Unsecured
30	Rajendra Engitech	44,244,475	30,941,562	13,302,913	Unsecured
31	Rajendra Engineering	195,488,464	137,313,586	58,174,878	Unsecured
32	Deepak Trading Company	28,196,997	7,697,168	20,499,829	Unsecured
33	Raman Trading Company	11,707,937	3,047,669	8,660,268	Unsecured
34	Goyal Brothers	7,175,828	4,475,028	2,700,800	Unsecured
35	Saurabh Industries	1,059,155	526,589	532,566	Unsecured
36	Agarwal Advertising Company	4,291,406	4,291,406	-	Unsecured
37	Miracle Coro Plast Private Limited	17,198,465	14,725,836	2,472,629	Unsecured
38	Zeus Engineering	6,410,986	6,410,986	-	Unsecured
39	Swastik Coal Corporation Pvt Ltd	5,176,315	2,178,383	2,997,932	Unsecured
40	Shree Ganpatlal Onkarlal Agrawal & Company	1,443,944	483,611	960,333	Unsecured
Total Amount		1,638,504,740	511,482,291	379,297,722	

Notes: These notes to be considered as an integral part of this sheet.

General Notes(GN)

GN.1	The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to her by the claimant and based on the records and information provided by the corporate debtor. The Liquidator has also relied on the Master Restructuring Agreement(MRA) dated 14.03.2012, MRA First Amendment dated 22.05.2013 and MRA Second Amendment dated 28.06.2013 along with the charge documents filed with Registrar of Companies. The claim verification process has fallen in a time which is laced with acute Covid-19 pandemic with lot of restrictions on the physical movement, in the entire country . In-spite of the challenges due to Covid-19, the claim verification exercise has been conducted with all due diligence and care, however, error if any, due to certain technical glitches can not be ruled out.
GN.2	Admission of the claims is subject to change pursuant to any other information/documents as may be received from the borrower or otherwise available to the Liquidator in due course of the Liquidation Proceedings.
GN.3	The liquidator reserve his right to modify an entry in the list of stakeholders, when he comes across additional information warranting such modification, and shall modify the entry in the manner directed by the Adjudicating Authority.
GN.4	Any distribution based the claim admitted herein shall be subject to reduction of any recovery made by the claimant on account of respective claim (Whether specifically mentioned in this list of stakeholders or otherwise).
GN.5	The creditors who have claimed interest without any documents in support of interest charge, such claim of interest has not been admitted.